

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 76/237/NCLT/AHM/2016 (New)
CA No. 38/237/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017**

Name of the Company:

ICICI Bank Ltd.

V/s.

Kemrock Industries & Exports Ltd. & Ors.

Section of the Companies Act:

Section 237 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Poonam Mathur	Advocate	Petitioner	<u>Poonam</u>
2.	Trisha Baxi for Singhilal			

ORDER

Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Petitioner. None present for Respondent.

At request of Learned Counsel for petitioner on the ground that permission from Hon'ble company Court is awaited.

List the matter on 08.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of September, 2017.